

**OFFICE OF THE JUDGE, COMMERCIAL COURT AT ALIPORE  
FOR SOUTH 24 PARGANAS, PURBA MEDINIPUR AND  
PASCHIM MEDINIPUR.**

In pursuance of Letter No. 400R (CCD) dated 05.06.2020 of the Ld. Registrar (Commercial Courts Division), High Court at Calcutta, in concurrence with Order No. 1497-RG dated 05.06.2020 of the Hon'ble High Court at Calcutta, physical functioning of this Court has been started in a limited form besides as usual virtual mode.

Following are the list of forwarded dates of passing judgement of the case records of this court :-

SL. NO.	PREVIOUS DATE	CASE NO.	NEXT DATE	TIME	PURPOSE
1	26.03.2020	Misc. Case (Arb.) 27/2019	06.07.2020	---	For passing judgement
2	27.03.2020	Misc. Case (Arb.) 40/2019	27.07.2020	---	For passing judgement
3	06.04.2020	Misc. Case (Arb.) 03/2019	29.06.2020	---	For passing judgement
4	07.04.2020	Misc. Case (Arb.) 28/2019	20.07.2020	---	For passing judgement
5	20.04.2020	Misc. Case (Arb.) 18/2019	13.07.2020	---	For passing judgement

Regarding hearing in virtual/physical mode, please see the details of our Notification No. 110/2020 dated 08.06.2020.

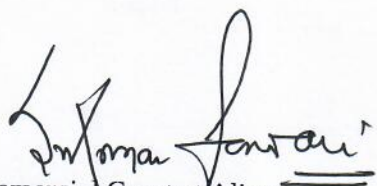
For further enquiry, Email can be sent through the following Email ID:

1. [commercial.alipore@indiancourts.nic.in](mailto:commercial.alipore@indiancourts.nic.in)

2. [commercialcortalipore@gmail.com](mailto:commercialcortalipore@gmail.com)

and also through the Helpline No. 03324484450, only between 12 noon to 2 p.m. of each working day.

**\*\*\*The above list is subject to the further direction of the Hon'ble Court as well as the Ld. District Judge, South 24 Parganas and accordingly, such list is tentative in nature and may be subject to certain changes according to such directions.**

  
Judge, Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore  
& Paschim Medinipore  
Judge  
Commercial Court at Alipore

15/06/2020

**OFFICE OF THE JUDGE, COMMERCIAL COURT AT ALIPORE  
FOR SOUTH 24 PARGANAS, PURBA MEDINIPUR AND PASCHIM  
MEDINIPUR.**

In pursuance of Letter No. 400R (CCD) dated 05.06.2020 of the Ld. Registrar (Commercial Courts Division), High Court at Calcutta, in concurrence with Order No. 1497-RG dated 05.06.2020 of the Hon'ble High Court at Calcutta, physical functioning of this Court has been started in a limited form besides as usual virtual mode.

Following are the list of forwarded dates of the remaining case records of this court :-

SL. NO.	PREVIOUS DATE	CASE NO.	NEXT DATE	TIME	PURPOSE
1	30.03.2020	Money Suit 24 /2019	19.06.2020	11:30 P.M.	For evidence of the Plaintiff with list of witnesses
2	31.03.2020	Money Suit 22 /2019	19.06.2020	---	For passing necessary order
3	31.03.2020	Title Suit 57/2019	19.06.2020	12:00 P.M	For second case management hearing
4	31.03.2020	Misc. Case 02/2019	19.06.2020	12:30 P.M	for further order and hearing
5	16.04.2020	Title Suit 54/2019	20.06.2020	12:00 P.M	For hearing of petitions and for bringing order from the Hon'ble High Court and interim order is extened
6	16.04.2020	Misc. Case 05/2019	20.06.2020	12:00 P.M	For order along with T.S. 54 of 2019

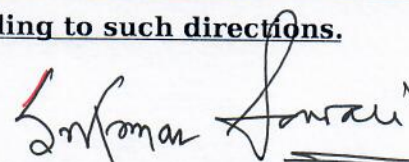
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Judge, Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore  
& Paschim Medinipore

Judge  
Commercial Court at Alipore

25/06/2020